

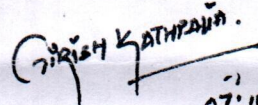
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer & posting is being made in Official exigency with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Lalit Kumar Mahawer EC : 23677758	Desg: Peon Role: Orderly Posting: Copying Agency Distt : New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Varun Chandra, Ld. MM NI Act - 04 Distt : South Saket
2.	Pankaj S/o Sh. Ramesh (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Varun Chandra, Ld. MM NI Act - 04 Distt : South Saket	Desg: Peon Role: Orderly Posting: Copying Agency Distt : New Delhi PHC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.


07:10pm

(GIRISH KATHPALIA) 14.12.22

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

93145-165

No...../ADMIN-III/Central/P&T/2022

Dated, Delhi the 14/12/2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central/South/New Delhi
2. The Officers Concerned.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/South/New Delhi
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, South/NDD
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Central/South/NDD, PHC
7. Dealing Officials, Accounts Branch, Central/South/NDD, PHC.
8. The Official Concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


14/12/22

Branch Incharge, Admin. Branch-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

